

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH  
DISABILITIES  
(DIVYANGJAN)

**LOK SABHA**

**UNSTARRED QUESTION NO- 263**  
TO BE ANSWERED ON- 21/07/2026

**ACCESSIBILITY IN PUBLIC EXAMINATIONS FOR DIVYANGJAN**

263. Smt. Mala Rajya Laxmi Shah:  
Shri Praveen Patel:  
Shri Janardan Mishra:  
Shri Balabhadra Majhi:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the steps taken to ensure accessibility and reasonable accommodation for persons with disabilities in public recruitment and competitive examinations, including the benefits extended to candidates including for Nabarangpur Lok Sabha Constituency;
- (b) whether revised guidelines have been issued regarding scribes, assistive technologies and examination accommodations and the status of their implementation, if so, the details thereof, including for Nabarangpur Lok Sabha Constituency;
- (c) the measures taken to ensure uniform implementation of such guidelines by recruiting agencies and examination authorities and the status of their implementation including for the Nabarangpur Lok Sabha Constituency; and
- (d) the mechanism in place to monitor compliance and address grievances of candidates with disabilities and for monitoring compliance with the guidelines and the details of complaints received from and disposed of, including for Nabarangpur Lok Sabha Constituency?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT  
(SHRI B L VERMA)

(a): The Department of Empowerment of Persons with Disabilities (DEPwD) has issued guidelines for conducting written examinations for persons with disabilities. The Department issued guidelines dated 29.08.2018 for candidates with Benchmark Disabilities and guidelines dated 10.08.2022 for candidates having less than 40% disability. These guidelines, inter alia, provide for facilities such as engagement of scribe, compensatory time, use of assistive devices, accessible examination centres and other reasonable accommodations. These guidelines are uniformly applicable across the country, including Nabarangpur Lok Sabha Constituency.

(b): DEPwD had issued revised Guidelines on 01.08.2025 for conducting competitive written public examinations for persons with disabilities, in supersession of previous guidelines. However, to address the concerns raised by PwD candidates and organization of PwDs, the Department decided to keep the revised guidelines in abeyance till 31.12.2026. Accordingly,

the guidelines dated 29.08.2018 and 10.08.2022 continue to remain applicable during the intervening period.

(c) & (d): The aforesaid guidelines have been circulated to all Ministries/ Departments of the Government of India and Examination Bodies for compliance. The guidelines are applicable uniformly for all Examining Bodies across all geographical area in India, including for Nabarangpur Lok Sabha Constituency. Complaints/grievances received from candidates are addressed on case to case basis in accordance with the extant guidelines.

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